

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **30.04.2026** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 601/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 217/2025 For Direction IA No. 1112/2025	G. Yoganand Vs Catalyst Trusteeship Ltd	Mr. Adarsh Subramaniam	Mr. Palash Taing
2.	IA No. 1812/2025 (For Condone Delay) In Comp App (AT) (CH) No. 162/2025 Delay in refiling IA No. 1753/2025 For Stay IA No. 1754/2025	Rajeev Vidhyadharan Alias Rajeev Anchal & Anr. Vs PJ Mathews & 30 Ors.	Mr. NP Vijaykumar	Mr. Bijoy P Pulipra R2-R8
3.	Comp App (AT) (CH) (Ins) No. 164/2023 For Stay IA No. 537/2023	AR Transport & 20 Ors Vs Nirav Kirit Pujara, RP for Andhra Cements Ltd & 4 Ors	Mr. K Ravindranath	Ms. D Sangamithra R1 Mr. Anirudh Krishnan R2 Mr. Ashwin Shanbhag R4 Ms. Keerthikiran Murali- R5

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) No. 26/2026 For Additional Docs IA No. 306/2026 For Exemption IA No. 646/2026 Delay in refiling IA No 647/2026 For Stay IA No. 648/2026 (With defects)	P Krishnam Raju Vs Dr. SKE Apparao & 18 Ors.	Mr. Avinash Krishnan Ravi	Ms. Preethi Sivaraman For Caveator
5.	Comp App (AT) (CH) (Ins) No. 256/2026 For Stay IA No. 719/2026 (With Defects)	Anil Heeroji Lad Vs State Bank of India & Anr.	Mr. Y Suryanarayana	

6.	Comp App (AT) (CH) (Ins) No. 257/2026 For Stay IA No. 720/2026 (With Defects)	Aarti A Lad Vs State Bank of India & Anr.	Mr. Y Suryanarayana	
7.	Comp App (AT) (CH) (Ins) No. 258/2026 For Interim Relief IA No. 721/2026 For Stay IA No. 722/2026 (With Defects)	Meridian Educational Society Vs Gonugunta Murali, Liquidator of Butta Infrastructure Pvt Ltd	Mr. Avinash Krishnan Ravi	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	IA No. 718/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 449/2023 For Exemption IA No. 1397/2023 For Stay IA No. 1395/2023	Directorate of Revenue Intelligence, Kolkata Zonal Unit Vs P Sriram, Liquidator, Bharath Coal Chemicals Ltd & 3 Ors	Mr. Sai Srujan Tayi	Mr.S Sathiyarayanan R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 528/2025	Sandeep Khurana Vs Eco Hotels India Pvt Ltd	Mr. Sandeep Khurana Party in person	Mr. Akhil Suresh

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in